

Annexure-3														
Raheja Developers Limited (Krishna Housing Scheme)														
Date of Initiation of CIRP : 21.08.2025														
List as on 30.06.2026														
Secured Financial Creditor														
S.No	Name of Creditor	Details of Claim		Details of Claim Admitted						Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date	Amount Claimed	Amount Admitted	Nature of Claim	Amount Covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in class of creditor					
1	Edelweiss Asset Reconstruction Comaany Limied	15-09-2025	16,77,52,85,807	-	Secured Fiancial Creditor	-	-	-	-	-	-		16,77,52,85,807	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
2	Punjab National Bank	02-09-2025	5,28,00,59,515		Secured Fiancial Creditor								5,28,00,59,515	
3	Assets Care & Reconstruction Enterprise	03-09-2025	96,75,38,408	-	Secured Fiancial Creditor	-	-	-	-	-	-		96,75,38,408	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
			23,02,28,83,730	-	-	-	-	-	-	-	-	-	23,02,28,83,730	



[Handwritten signature]

Brijesh Singh Bhadauriya
Resolution Professional
(Project-Specific CIRP – Krishna Housing Scheme)
M/s Raheja Developers Limited
Registration No.: IBBI/PA-002/IP-N01045/2020-2021/13385
AFA Valid up to: 30.06.2027
Registered Address: Unit No. G-40, Vardhman Sunrise Plaza,
Vasundhara Enclave, Delhi-110096.
Email: cirp.raheja.developers.khs@gmail.com , bsb@bsbandassociates.in